# CBI Investigation of the DDA files seized in April, 1982

### 3012. DR. LOKESH CHANDRA: SHRI RAMANAND YADAV: SHRIMATI USHA MALHOTRA:

Will the Minister of WORKS AND HOUSING be pleased to sta'e the details of the findings of the CBI in it<sub>s</sub> investigation of the DDA files seized in April, 1982?

THE MINISTER OF PARLIAMEN TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The information is being collected and will be laid on the Table of the Sabha.

## Civic Amenities in Laxmj Nagar and Shakarpur

8013. SHRIMATI! USHA MALHOTRA;
DR. (SHRIMATI) NAJMA
HEPTULLA;
SUm M. KALYANASUNDRAM;
SHRI YOGENDRA
SHARMA:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Laxmi Nagar and Shakarpur Colonies have been regularised by the DDA/MCD recently alongwith other unauthorised colonies in Trans Yamuna area;
- (b) if so, the block.wise details of thqWLaxmi Nagar and Shakarpur;
- (c) by when the remaining blocks of these colonies are likely to be regularised;
- (d) by when civic amenities are likely to be provided; and
- (e) whether drains are likely to be provided in the area during the cur rent rainy season, if so, the details in this regard?

THE MrNISTEROF" PARLIAMEN TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) (a) to (e) Information is being collected and will be laid on the Table of the Sabha.

to Question!

## Materials used in DDA Self, financing Flats

3014. DR. LOKESH CHANDRA: SHRI RAMANAND YADAV: SHRIMATI USHA MALHO TRA:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether a qualitative s"rvey of the standards of materials used in Delhi Development Authority self-financing bat§ nas been carried out; and
- (b) whether Government are aware of the findings of Shri V. Sankaran on the specifications of materials of these flats?

THE MINISTER OF PARLIAMEN TARY AFFAIRS! AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The information is being collected and will be placed on the Table of the Sabha.

#### Release *ot* property in Vile Parle area, Bombay

3015. SHRI M. BASAVARAJU; SHRI BHAGATRAM MAN HAR; SHE'I LEONARD SOLOMAN SARING; SHRI RAMESHWAR SINGH: DR. MAHABIR PRASAD: DR. SANKATA PRASAD:

Will the Minister of WORKS AND HOUSING be pleased  $t_0$  state:

- (a) whether it is a fact that more than 50 properties requisitioned by Government in Bombay have been released;
- (b) whether it is also a fact that a property in Vile Parle area of Bom bay is reported to be in a dilapidated' and tottering condition and the Meteo rological Department have surrender ed it to the Government of Indja o\* account of its tottering condition. awl also that the property is being utilis ed by unauthorised persons;

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(d) the reasons for dely in releasing the property to its owner even after its utilisation by Government for more than 40 years?

THE MINISTER OF PARLIAMEN TARY AFFAIRS AND WORK AND HOUSING **BHISHMA** (SHRI NARAIN SINGH): (a) Yes, Sir.

- (b) and (c) The requisite information is being collected and will he laid on the Table of the Sabha.
- (d) There is acute shortage of accommodation in general pool in Bombay on account of which it is not possible to release this building for the present.

## Representation from the Government of **India Press Employees Union**

3016. SHRI AMARPROSAD CHAK-RABORTY; Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have received any representation on behalf of the Government of India Press Employees Union Santragachi Howrah, Calcutta for review of the recommendation of the Norms Committee set up by the Central Government to asess the staff strength of various Departments of Government of India Presses; and
- (b) if so, what is the reaction of the Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) A representation dated 4-8-81 was received from the Government of India Press Employees Union, KS.R. Unit, Santragachi, for review and reassessment of the Norms Committee's Report.

(b) Recommendations of the Norms Committee having been accepted by 945 RS-10

Government recently and dis cussed with the recognised Unions\* there is no occasion for their review at present.

to Questions

रामकृष्ण पुरम, नई दिल्ली के सैक्टर-4 में क्वाटरों की दीवारों ग्रौर फशों की मरम्मत

3017. श्री हरि शंकर माभडा : क्या निर्माण ग्रीर ग्रावास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को इस बात की जानकारी है कि रामकृष्ण पूरम के सैक्टर-4 के क्वार्टरों की रसोई, शौचालयों और गसलखानों की दीवार ग्रीर फर्ण टटे पडे हैं; ग्रीर
- (ख) यदि हां, तो इन क्वार्टरों की कब तक मरम्मत की जाएगी?

संसदीय कार्य तथा निर्माण ग्रीर आवास मंत्री (श्री भीष्म नारायण सिंह ) : (क) इन क्वार्टरों की रसोई, शौचालयों श्रीर गसलखानों की दीवारे ग्रीर फर्श टटे नहीं पड़े हैं।

(ख) ज्योंहि पूछताछ कार्यालय में शिकायत प्राप्त होती है, केन्द्रीय लोक निर्माण विभाग द्वारा मरम्मत कर दी जाती है।

ग्रार० के॰ पुरम, नई दिल्ली में पीने के पानी की सप्लाई

> 3018. श्री प्यारेलाल खंडेलवाल : श्री हरि शंकर भाभडा :

क्या निर्माण श्रीर श्रावास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि रामकृष्ण पुरम के विभिन्त